

**Information note to the Press [Press Release No 81/2020]**

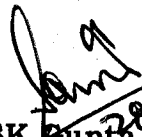
**For Immediate Release**

**Telecom Regulatory Authority of India**

**Extension of time to receive comments on Consultation paper on “Review of The Quality of Service (Code of Practice for Metering and Billing Accuracy) Regulations, 2006”**

**New Delhi, 28<sup>th</sup> Sept, 2020:** The Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholder on Consultation Paper on “**Review of The Quality of Service (Code of Practice for Metering and Billing Accuracy) Regulations, 2006**”. The last date for receiving written comments from stakeholders was fixed as 29<sup>th</sup> Sept 2020 and counter comments by 13<sup>th</sup> Oct 2020.

2. The stakeholders have sought extension of time for sending their comments on the Consultation paper. In view of this, it has been decided to extend the last date of submission of written comments upto 27<sup>th</sup> Oct 2020 and counter comments by 10<sup>th</sup> Nov 2020.
3. The comments and counter comments may be sent, preferably in electronic form, at [advqos@traai.gov.in](mailto:advqos@traai.gov.in). For any clarifications or information, Sh Asit Kadayan, Advisor (QoS), TRAI may be contacted at Telephone Number +91-11-23230404, FAX Number +91-11-23213036

  
SK Gupta  
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28/9/2020